

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4314  
ANSWERED ON:19.05.2006  
PROPOSALS FOR SOCIAL ECONOMIC AND EDUCATIONAL DEVELOPMENT  
Das Shri Khagen

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of project proposals received by the National Committee for Promotion of Social and Economic Welfare (NCPSEW), Department of Revenue for approval under section 35AC of Income tax Act, 1961 during 2005 and 2006 till date;
- (b) the number of proposals approved by the NCPSEW relating to the education development in tribal dominated areas of Rajasthan and other States, out of them, State-wise;
- (c) proposals disapproved by the NCPSEW during the above mentioned period and the reasons of disapproval of each project proposal;
- (d) whether the NCPSEW proposes to relax the laid down criteria for approval of project proposals relating to the creation of infrastructure for providing free education to the children of BPL families and weaker sections of the society in rural areas which is necessary for their social, economic and educational development;
- (e) if so, the details thereof; and
- (f) if no, the reasons therefore?

**Answer**

(SHRI S PALANIMANICKAM) MINISTER OF STATE IN THE MINISTRY OF FINANCE

(a) As per available records, the number of project proposals received by the National Committee for Promotion of Social & Economic Welfare (NCPSEW), Department of Revenue for approval U/S 35AC of IT Act, 1961 during 2005 and 2006 (till date) is given below:

Period	Number of project proposals received
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1.1.2005 to 31.12.2005	669
1.1.2006 to 30.4.2006	157

(b) The state wise number of proposals approved by the NCPSEW relating to education development in tribal dominated areas are given below:

Assam	1
Bihar	1
Gujarat	1
Karnataka	1
Kerala	1
Manipur	1
Maharashtra	7
Rajasthan	1
Tamilnadu	2
West Bengal	1

(c) The NCPSEW has disapproved 261 cases out of 474 cases placed before it for consideration during the above mentioned period for the reason that the criteria set by the Committee for approval of cases were not satisfied or the necessary provisions of the law were not met.

(d)&(e) The Committee intends to discuss the criteria for approval of project proposals in its ensuing business meeting to be held on 30.6.2006.

(f) Not applicable.